NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO.23
IA (IBC) NO. 54/GB/2023
In IA(IBC)/4/33(2)/GB/2023
In C.P. (IB) No.21/GB/2021

Coram:
Hon'ble Shri Deep Chandra Joshi, Member (J): **Hearing through**
Hon'ble Shri Subrata Kumar Dash, Member (T): **Video Conference**

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023

In the matter of: Purshotam Gaggar,Liquidator
In (Indian Bank

V/s
Guwahati Construction Pvt. Ltd.)

Section: Under Section 66 & R/w 60(5) of of IBC, 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. P. GAGGAR	Liquidator	Applicant	Present in Video Conference

O R D E R
Date of Order: 18.05.2023

The matter is taken up for hearing through Video conferencing. Heard Mr. P. Gaggar, Liquidator, present in person. 1st Progress report has been filed by Mr. P. Gaggar, Liquidator. This report is taken on record, subject to just exceptions.

2. Hence, IA (IBC) No. 54/GB/2023 stands disposed of.

Sd/-

(Subrata Kumar Dash)
Member (Technical)
& Adjudicating Authority

Sd/-

(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority